



GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Transfer of post of Additional Secretary.

Government Order No: 1684 -LD (Estt) of 2017.
Dated : 21 - 04 - 2017.

Sanction is accorded to the transfer of post of Additional Secretary in the overall cadre strength of Additional Secretaries available in the Department of Law, Justice and Parliamentary Affairs to the State Human Rights Commission temporarily for drawl of salary of Mtr. Tanveer Mufti, Additional Secretary till she is posted in the said Commission.

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government.

No: LD (Estt) 2003/50-II.

Dated: 21 - 04 - 2017.

Copy to the:-

1. Commissioner/Secretary to Government, General Administration Department.
2. Secretary, State Human Rights Commission, Srinagar.
3. Financial Advisor/Chief Accounts Officer, Department of Law, Justice and Parliamentary Affairs.
4. Government Order file.
5. File concerned.

Achal Sethi
(Achal Sethi)
Special Secretary to Government.

Am
21-04-2017